

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 20/10/2025

Bharat Sanchar Nigam Limited Vs M/s. Alekya Graphic Pvt. Limited

Civil Revision Petition No. 1315 of 2006

Court: Andhra Pradesh High Court

Date of Decision: May 1, 2018

Acts Referred:

Arbitration and Conciliation Act, 1996 â€" Section 5, 8, 8(1), 8(2)#Arbitration Act, 1940 â€"

Section 24

Hon'ble Judges: C.V.Nagarjuna Reddy, J; D.V.S.S.Somayajulu, J

Bench: Division Bench
Final Decision: Allowed

Judgement